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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2824/2024**

SAPNA MEENA AND ORS

.....Petitioners

Through: Ms. Mrinal Gopal Elkar and Ms.
Shruti Verma, Advocates.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Hemant Kumar Yadav, SPC and
Mr. Kapil Dev Yadav, GP for Respondent
No.1/UOI.

Mr. Amartya A. Sharan, Advocate for Respondent
No. 2/NESTS.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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10.07.2024

CM APPL. 38156/2024

1. This is an application preferred on behalf of the Petitioners seeking early hearing of the petition.
2. No ground for preponement of date is made out.
3. The application stands dismissed.

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4. It is directed that the petition will be taken up for final hearing on the date fixed, i.e. 24.10.2024.

JYOTI SINGH, J

JULY 10, 2024

B.S. Rohella